891

Germany for providing technical training and assistance to India; and

(b) if so, what are the details of that agreement?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD): (a) and (b). The Government of West Germany have offered 100 scholarships to Indian students for technical training in Germany and assistance in the establishment of a technological institute in India. Each trainee sent under the Scholarships Scheme will receive 300 German marks per mensem and travelling expenses from and back to India and remission of tution fees. For the purpose of establishment of the technological institute, the Government of West Germany will provide teaching staff and equipment.

The offers have been accepted and further details are being worked out.

INVESTMENT GUARANTEE INSURANCE SCHEME

- *192. SHRI BHUPESH GUPTA: Will the Minister for FINANCE be pleased to state:
- (a) whether Government have examined the Investment Guarantee Insurance Scheme as proposed by the United States Government; and
- (b) if so, whether any decision has been taken on the same?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) Yes, Sir. The proposal is still under consideration.

(c) No. Sir.

CENTRAL INTELLIGENCE INSTITUTIONS

◆198. SHRI K. SURYANARA-YANA: Will the Minister for HOME AFFAIRS be pleased to refer to para 29 on page 19 of the Report of the Ministry of Home Affairs for 1955-56 and state the lines along which Government propose to develop the Central Forensic Laboratory, the Central Finger-print Bureau and the Central Detective Training School and the locations proposed or fixed, if any for these institutions?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): Government propose to develop these institutions in such a manner as to facilitate training in scientific investigation of crimical and exhibition of exhibits and finger prints. It is proposed to establish the institutions at Calcutta.

to Questions

'SOCIAL WELFARE' AND 'SAMAJ KALYAN'

*199. SHRI DEOKINANDAN NARA-YAN: Will the Minister for EDUCATION be pleased to state whether copies of 'Social Welfare' and 'Samaj Kalyan' are given regularly and free of cost to social welfare workers in different centres?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD): No, Sir.

SCHOLARSHIPS TO SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES

- *200. DR. SHRIMATI SEETA PAR-MAN AND: Will the Minister for EDUCATION be pleased to state:
- (a) whether information about the availability of Central Government scholarships to Scheduled Castes, Scheduled Tribes and other Backward Classes was sent to different papers in all the States and if so, during which month; and
- (b) how many applications for such Scholarships have been received during this year and how many of them are from girls?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD): (a) and (b). A statement is laid on the Table of the House

STATEMENT

- Display advertisement to 1956-57 Scholarships to Scheduled Castes, Scheduled Tribes and Backward Classes and number of applications received in response.
- (a) Display advertisement inviting applications for 1956-57 scholarships, appeared in the first and second week of May 1956 in 146 papers.
- (b) About 58,000 applications have been received. More are still being I received. Their classification separately

into applications received from men and those received from women candidates has not yet been completed.

GRANTS TO INSTITUTIONS FOR THE BUND, THE DEAF AND THE DUMB

- *201. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state:
- (a) the number of institutions for the blind, the deaf and the dumb that received grants-in-aid from Government during 1953-54, 1954-55 and 1955-56;
- (b) the total amount granted to each of those categories of welfare institutions during those years; and
- (c) the number of such institutions to which grants have been given and the amount granted to each category of those institutions so far during 1956?

THE MINISTER FOR EDUCATION (MAULANA ABUL KALAM AZAD); (a) and (b). A statement giving the requisite information is laid on the Table of the Sabha. [See Appendix XIV, Annexure No. 27.]

(c) One association for the blind— Rs. 7,200.

UNAUTHORISED STAY AND MOVEMENT OF PAKISTANI NATIONALS IN INDIA

- *202. MOULANA M. FARUQI: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether any cases involving unauthorised stay and movement of Pakistani nationals in India have come to the notice of Government since October, 1955:
 - (b) if so, how many; and
- (c) whether Government propose to bring forward any new legislation to regulate the entry, stay and movement of Pakistani nationals within India, and if so, what are the main features of the proposed legislation?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) and (b). The information is being collected and will be laid on the Table of the House in due course:

(c) The matter is under consideration.

INDO-PAKISTAN FINANCIAL CONFERENCE

- *203. MOULANA M. FARUQI: Will the Minister for FINANCE be pleased to state :
- (a) what were the issues discussed at the Indo-Pakistan Financial Conference held in New Delhi in May this year; and
- (b) what is the future line of action laid down in the light of these talks in relation to these financial issues?

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): (a) The issues mostly related to the disposal of pre-partition claims, settlement of outstandings arising out of the separation of the currencies of the two countries in 1948, the allocation of liability for the return of lease-lend silver to the United States, the basis of the overall financial settlement between the two countries and certain miscellaneous points.

(b) The official talks were only exploratory; the outstanding issues will be discussed at a meeting of the Finance Ministers of the two countries.

POLICE OFFICIALS SUBJECTED TO DISCI-PLINARY ACTION IN DELHI

- 67. SHRI M. VALIULLA: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) the number of police officials against whom disciplinary action was taken in Delhi in 1955; and
- (b) the percentage of such officials to the total police force in Delhi?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) 362.

(b) 3'5 per cent.

ENDOWMENT OF UNIVERSITY CHAIRS FOR ECONOMIC RESEARCH

- 68. Shri M. VALIULLA: Will the Minister for FINANCE be pleased to refer to para (11) on page 27 of the Report of the Ministry of Finance for 1955-56 and state:
- (a) Pre amount spent on the endowment of University Chairs for Economic Research in 1955-56; and